

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 07/GT/2016

Subject : Revision of tariff of Udupi Thermal Power Station (2x600 MW) for the period from 11.11.2010 to 31.3.2014 (after truing up exercise).

Date of hearing : **28.7.2016**

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Udupi Power Corporation Ltd

Respondents : Power Company of Karnataka Ltd & others

Parties present : Shri Sanjay Jain, Senior Advocate, PCKL
Shri D. L. Chidananda, Advocate, PCKL
Shri Shreshth Jain, PCKL
Shri Pallavi Shali, PCKL
Shri U. Bharatheesha Rao, PCKL
Shri B.M. Chandra Shekhar, PCKL

Record of Proceedings

The learned senior counsel for the respondent, PCKL prayed for adjournment of the hearing in the matter due to some personal difficulty. None appeared on behalf of the petitioner.

2. The Commission accepted the prayer and adjourned the hearing. Matter shall be listed for hearing on 18.8.2016. No adjournment shall be granted.

By Order of the Commission

-Sd/-
(T. Rout)
Chief (Legal)

